

No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During May-2024					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	876.55	28	1402.47	21	1913.20	7
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	546.42	6	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	29.25	2	-	-	-	-
9	Himachal Pradesh	-	-	255.39	5	-	-
10	Jammu & Kashmir UT	-	-	922.72	29	427.45	21
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	337.06	30	1006.89	30	467.15	5
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	15.43	28	165.66	28	72.14	9
17	Meghalaya	195.55	9	115.42	8	-	-
18	Mizoram	18.74	1	-	-	-	-
19	Nagaland	94.45	6	49.04	4	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	1985.01	31	902.88	27	703.77	16
23	Rajasthan	7442.82	31	517.05	14	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	895.15	30	1104.34	29	684.01	10
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	250.88	19	163.87	5	-	-
29	West Bengal	-	-	-	-	-	-

Notes: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

3. OD is advanced to State Governments beyond their WMA limits.

4. Average Availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

5.- : Nil.

Source: Reserve Bank of India.